GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 4023

ANSWERED ON Monday, August 18, 2025/Sravana 27, 1947 (Saka)

CSR SPENDING BY COMPANIES IN TELANGANA

QUESTION

4023. SHRI KONDA VISHWESHWAR REDDY:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the total amount spent in various sectors such as education, health, environment, etc. under Corporate Social Responsibility (CSR) by companies registered in Telangana during the last five years, year-wise and sector-wise;
- (b) whether the Government monitors the impact of CSR activities carried out in Telangana; and
- (c) if so, the findings of such monitoring and the steps taken to improve transparency and effectiveness of CSR initiatives?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

[SHRI HARSH MALHOTRA]

- (a): The CSR framework is disclosure based and companies are required to file details of CSR activities annually in the MCA21 registry. All data related to CSR filed by companies in MCA21 registry are available in public domain and can be accessed at www.csr.gov.in. On the basis of annual filings made by companies in the MCA21 registry, Development Sector-wise data including those pertaining to education, health, environment, etc. CSR expenditure for the last five Financial Years from FY 2019-20 to FY 2023-24 of Telangana is attached at Annexure.
- (b): The Board of the company is required to disclose the CSR Policy implemented by the company in its Board report. Rule 8 of the Companies (CSR Policy) Rules, 2014 contains provisions related to impact assessment of CSR projects that every company having average CSR obligation of 10 crore rupees or more in pursuance of sub-section (5) of section 135 of the Act, in the three immediately preceding financial years, shall undertake impact assessment, through an independent agency, of their CSR projects having outlays of one crore rupees or more, and which have been completed not less than one year before undertaking the impact study. The details of CSR activities, Impact Assessment etc. are required to be reported by the companies in the 'Annual Report on CSR' including an annual action plan on CSR which is part of the Company's Board Report.

(c): The Government has laid down the legal framework for Corporate Social Responsibility which provides for transparency and effectiveness of CSR initiatives. The existing legal framework provides for formation of CSR committee, CSR committee reporting to Board, formulation of CSR policy, Annual Action Plan on CSR, identification of the project and area in which project will be implemented, certification of CSR expenditure by Chief Financial Officer (CFO) and audit of CSR expenditure by statutory auditors.

Refer to part (a) of Lok Sabha Unstarred Question no. 4023 for 18.08.2025 Development Sector-wise CSR Expenditure in Telangana from FY 2019-20 to FY 2023-24 (Amount in Rupees Crore)

S.No	Development Sector	FY	FY	FY	FY	FY
		2019-20	2020-21	2021-22	2022-23	2023-24
1.	Agro forestry	0.36	0.62	1.44	1.29	1.42
2.	Animal welfare	1.53	3.66	4.34	4.10	4.08
3.	Armed Forces, Veterans, War Widows/ Dependants	0.31	0.02	1.47	0.06	0.68
4.	Art and culture	3.03	2.34	5.19	11.59	39.04
5.	Conservation of natural resources	1.91	1.77	10.85	27.47	15.08
6.	Education	167.16	205.59	224.86	348.58	391.43
7.	Environmental sustainability	11.33	16.66	38.99	52.51	46.60
8.	Gender equality	0.29	0.84	4.68	2.30	7.33
9.	Health care	93.79	163.36	196.80	210.43	207.57
10.	Livelihood enhancement projects	12.34	22.51	13.54	16.23	22.33
11.	Poverty, Eradicating Hunger, Malnutrition	22.78	52.24	28.60	80.45	63.69
12.	Rural development projects	43.60	51.54	59.10	81.30	109.27
13.	Safe drinking water	5.33	3.94	9.95	14.81	8.12
14.	Sanitation	9.73	6.79	3.53	13.71	7.72
15.	Senior Citizens Welfare	1.97	5.20	3.68	5.87	7.02
16.	Setting up homes and hostels for women	0.48	1.57	0.42	1.26	2.28
17.	Setting up orphanage	1.75	1.60	1.82	5.51	2.86
18.	Slum area development	23.11	51.50	35.46	58.07	0.44
19.	Socio-economic equalities	0.10	1.13	1.27	1.94	5.36
20.	Special education	4.02	3.35	6.67	11.15	13.08
21.	Technology incubators	0.77	3.19	1.18	0.03	-
22.	Training to promote sports	4.22	3.76	6.70	12.71	19.11
23.	Vocational skills	25.16	16.68	20.91	52.23	40.03
24.	Women empowerment	10.74	7.84	7.10	27.01	38.75
25.	NEC/Not mentioned*	-	-	-	-	1.62
	Total		627.71	688.58	1,040.61	1,054.92

(Data upto 31.03.2025) (Source: Corporate Data Management Cell)

^{*} Companies either did not specify the names of sectors or indicated more than one sector where projects were undertaken